

|                             |        |         |
|-----------------------------|--------|---------|
| TOTAL SUPPLY                | 144.64 | 168.58  |
| DEMAND                      |        |         |
| Mill Consumption.           | 103.09 | 112.81  |
| Small Spinners consumption. | —      | 3.26    |
| Non-Mill Consumption.       | 8.00   | 8.00    |
| Exports.                    | 0.77   | 13.766  |
| TOTAL OFFTAKE               | 111.86 | 137.836 |
| CARRYOVER                   |        |         |
| AS ON 31st August.          | 32.78  | 30.74   |

(e) During the year 1991-92 the Government did not permit export of cotton against the initial quota of 5 lakh bales released by the Government at the beginning of the season, for protecting interest of handloom weavers in the context of price rise. However, at the end of the season a small quantity of about 30,000 bales was allowed to be exported through CCI. During 1992-93 season the situation was different due to a bumper crop of 135 lakh bales. Government had, therefore, allowed export quota of 17.855 lakh bales. The easy availability of cotton at lower prices helped the cotton consumption to register a marked improvement at 112.81 lakh bales as compared to 103 lakh bales during the previous season.

#### **Silk Yarn Bank Scheme in Andhra Pradesh**

195. DR. NARREDDY THULASI REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether the Andhra Pradesh Government has submitted a proposal for implementation of Silk Yarn Bank Scheme in that State;

(b) if so, the details thereof; and

(c) what action has been taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Yes, Sir.

(b) The Government of Andhra Pradesh has nominated Federation of

Sericulture and Silk Weavers Coop. Societies Ltd., Hyderabad (SERIFED) as the implementing agency of National Silk Yarn Bank Scheme in Andhra Pradesh.

(c) An amount of Rs. 27.00 lakhs has already been released to the implementing agency towards 1st instalment for implementation of the Scheme.

#### **Establishment of regional Tasar Research Institute in Andhra Pradesh**

196. DR. NARREDDY THULASI REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether the Andhra Pradesh Government has submitted a proposal for the establishment of Regional Tasar Research Institute in that State;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) to (c) The proposal for setting up of a Regional Tasar Research Station of the Central Silk Board at Warrangal in Andhra Pradesh has already been approved by the Govt. of India.

#### **Ban on Import of Silk Yarn**

197. DR. NARREDDY THULASI REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether there is a proposal under Government's consideration to impose a ban on the import of silk yarn for local consumption;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) to (c) Raw Silk is in the negative list of imports in the Export-Import Policy and its import is not normally allowed for domestic